

Under such circumstances, I do not think that the scheme can be taken up immediately”.

**STATEMENTS SHOWING VARIETY-WISE ALLOTMENTS OF CONTROLLED CLOTH TO VARIOUS STATES AND RETAIL SHOPS**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL):** On behalf of Shri Arif Beg, I beg to lay on the Table—

(1) A copy each of the following statements (Hindi and English versions):—

(i) Statement showing variety-wise allotments of Controlled Cloth to various States and to Retail Shops out of October, 1975 packing (Allotted in November, 1975).

(ii) Statement showing variety-wise allotments of Controlled Cloth to various States and to Retail Shops out of November, 1975 packing (Allotted in December, 1975).

(iii) Statement showing variety-wise allotments of Controlled Cloth to various States and to Retail Shops out of December, 1975 packing (Allotted in January, 1976).

(iv) Statement showing variety-wise allotments of Controlled Cloth to various States and to Retail Shops out of January, 1976 packing (Allotted in February, 1976).

(v) Statement showing variety-wise allotments of Controlled Cloth to various States and to Retail Shops out of February, 1976 packing (Allotted in March, 1976).

(vi) Statement showing variety-wise allotments of Controlled Cloth to various States and to Retail Shops out of March, 1976 packing (Allotted in April, 1976).

(vii) Statement showing variety-wise allotments of Controlled Cloth to various States and to Retail Shops out of April, 1976 packing (Allotted in May 1976).

(viii) Statement showing variety-wise allotments of Controlled Cloth to various States and to Retail Shops out of May, 1976 packing (Allotted in June, 1976).

(ix) Statement showing variety-wise allotments of Controlled cloth to various States and to Retail Shops out of June, 1976 packing (Allotted in July, 1976).

(x) Statement showing variety-wise allotments of Controlled Cloth to various States and to Retail Shops out of July, 1976 packing (Allotted in August, 1976).

(xi) Statement showing variety-wise allotments of Controlled Cloth to various States and to Retail Shops out of August, 1976 packing (Allotted in September, 1976).

(xii) Statement showing variety-wise allotments of Controlled Cloth to various States and to Retail Shops out of September, 1976 packing (Allotted in October, 1976). [Placed in Library. See No. LT-1093/77].

**ANNUAL REPORT OF THE MARINE PRODUCTS EXPORT DEVELOPMENT AUTHORITY, COCHIN FOR 1974-75 AND CERTIFIED ACCOUNTS OF THE AUTHORITY FROM 1972-73 TO 1975-76, TEXTILE COMMITTEE (APPEAL TO THE TRIBUNAL) AMENDMENT RULES, 1977, ETC. ETC.**

**SHRI KRISHNA KUMAR GOYAL:** I beg to lay on the Table:

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Cochin, for the year 1974-75, under sub-section (3) of section 22 of the Marine Products Exports Development Authority Act, 1972.